

Construction activity by Pakistan along LoC

2397. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been substantial construction activity by Pakistan along the Line of Control (LoC) including erecting vigilance posts and barracks;
- (b) whether some security measures installed by the Indian side such as bunds and floodlights have become obsolete;
- (c) whether there is enough battalion to command the entire LoC; and
- (d) the steps Government envisages to safeguard the Indo-Pak border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Pakistan has been improving the administrative infrastructure and defence works including observation capability along the Line of Control in Jammu and Kashmir.

(b) High quality lighting cables and other equipment are utilized for the Anti Infiltration Obstacle System (Line of Control) and the bunds in the Riverine Sector along the Line of Control in J&K and the system is fully operational. The Anti Infiltration Obstacle System and bunds are regularly checked for their operability and maintenance of the same is carried out to ensure their serviceability at all times.

In addition, to facilitate construction of fencing and floodlighting, 186 km IB Bund was also constructed by the BSF to safeguard its workforce engaged in construction of fence against Small Arms Firing from Pak side. 176.04 km. BFL was also installed to illuminate the IB. The work was completed by BSF in Mar 2006. Later, the bund was used by Anti National Elements (ANEs)/militants at night to observe/target troops. At present, 116.495 km. of this Bund has been demolished.

(c) The Army has deployed adequate troops suitably supplemented by appropriate surveillance and technical intelligence resources to ensure the sanctity of the border areas along the Line of Control and Actual Ground Position Line in J&K to ensure the desired national security objectives.

In addition, at present, 14 BSF Bns are also deployed on Line of Control under Ops Control of Army in J&K State.

- (d) To secure and maintain sanctity of the border, following steps have been taken:
 - (i) Effective domination of the border by carrying out round the clock surveillance of the borders, viz., patrolling, laying nakas, establishing of observation posts all along the IB and strengthening of existing defences of the BOPs.

- (ii) Erection of Border Fencing on the IB.
- (iii) Installation of Border Floodlight on the IB.
- (iv) Introduction of Force multipliers and Hi Tech surveillance equipments for further enhancing the border domination.
- (v) Up-gradation of intelligence network and coordination with sister agencies.
- (vi) Conduct of special operations along the border and in depth areas.
- (vii) Frequent visit to border by unit Commandant and other Senior Officers to supervise effective domination of the border.
- (viii) GOI has sanctioned construction of Earthen bund, metalled road and naka-cum-machan-cum fighting bunkers along the home side of existing security fence over 179 km length of border in Jammu sector along Indo- Pak Border.

Primitive Tribal Groups in the country

2398. SHRIMATI GUNDU SUDHARANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise, details of Primitive Tribal Groups (PTG) in the country;
- (b) the State-wise and Census-wise details of PTGs that are covered under Census 1971, 1981, 1991, 2001 and 2011;
- (c) whether it is true that some of the PTGs in Andhra Pradesh like Bodogadulu, Dongriagondlu, Konda Savara, Bodofoforja, Gonduforja, Parengiforia have not been covered under Census drive of the last three Censuses; and
- (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) As per policy decision of the Government, data relating to only SCs and STs is being specifically collected from 1951 Population Census. Enumeration of Scheduled Castes and Scheduled Tribes is done as per the Scheduled Castes and Scheduled Tribes list notified for each State and UT by the Presidential Order under the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) Order, 1950 amended from time to time. These lists are State specific and valid within the jurisdiction of that State and UT. The list of Primitive Tribal Groups (PTGs) is maintained by the Ministry of Tribal Affairs. There are 75 PTGs. The States/UT-wise list of PTGs is given in Statement-I (See below). Of these, 40 PTGs appear as the main Scheduled Tribes as single entry.

(b) Accordingly, population of PTGs enlisted as main STs are only available for the preceding Censuses. Decadal population of the PTGs enlisted as single